GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**
**UNSTARRED QUESTION NO. 1403**
TO BE ANSWERED ON THE 12TH DECEMBER, 2023

**PROMOTION OF FPOS**

1403. SHRI CHANDESHWAR PRASAD:
SHRI JAGDAMBIKA PAL:
SHRI SATYADEV PACHAURI:
SHRI RAMESH BIDHURI:
SHRIMATI REKHA VERMA:
SHRI ANNASAHEB SHANKAR JOLLE:
SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it is a fact that Farmer Producers Organisation (FPOs) perform better under women;

(b) if so, the steps taken to promote theparticipation of women in Farmer producer's Organisation;

(c) the steps taken by the Government to promoteFarmer Producer Organisations; and

(d) the list of the number of Farmer ProducerOrganisations set up in the country, State-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री          (SHRI ARJUN MUNDA)

(a) & (b): Ministry of Agriculture & Farmers Welfare, Department of Agriculture & Farmers Welfare, has not conducted study on Farmer Producer Organizations (FPOs) performing better under women. However, under Central Sector Scheme (CSS) for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)", women FPOs are also being formed & promoted.

As per the Operational Guidelines of the said scheme, FPO provide special focus to include small, marginal and women farmers/women SHGs, SC/ST farmers and other

economically weaker categories etc. as members to make FPOs more effective and inclusive. Further, for availing equity grant under the 10,000 FPOs scheme, Women farmers' participation as its shareholdersis preferred.In the Board of Directors (BoD) and Governing Body (GB), as the case maybe, there shall be adequate representation of women farmer member(s) andthere should be minimum one-woman member.

(c) & (d): The Government of India has launched the Central Sector Scheme for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)" in the year 2020 with a total budgetary outlay of Rs.6865 Crores which will enable farmers to enhance their bargaining power, leverage economies of scale, reduction in cost of production and enhancing farmers' incomes through aggregation of their agricultural produce, thus playing a major role towards sustainable incomes. Under the said scheme, FPOs being provided financial assistance upto Rs.18.00 lakh per FPO for a period of 03 years. In addition to this, provision has been made for matching equity grant uptoRs.2,000 per farmer member of FPO with a limit of Rs.15.00 lakh per FPO and a credit guarantee facility upto Rs.2 crore of project loan per FPO from eligible lending institution to ensure institutional credit accessibility to FPOs. Further, Rs.25 Lakhs are given to CBBOs for hand holding each FPO over a period of five years.

As on 30.11.2023, under the said scheme so far, 7597 FPOs have been registered. The State-wise number of FPOs registered is at Annexure.

State-wise number of FPOs registered

| Sr. No. | States and Union Territories | Number of FPOs Registered |
|---------|------------------------------|---------------------------|
| 1 | Andaman & Nicobar | 7 |
| 2 | Andhra Pradesh | 355 |
| 3 | Arunachal Pradesh | 118 |
| 4 | Assam | 299 |
| 5 | Bihar | 474 |
| 6 | Chhattisgarh | 159 |
| 7 | Goa | 08 |
| 8 | Gujarat | 388 |
| 9 | Haryana | 148 |
| 10 | Himachal Pradesh | 116 |
| 11 | Jammu & Kashmir | 200 |
| 12 | Jharkhand | 276 |
| 13 | Karnataka | 270 |
| 14 | Kerala | 122 |
| 15 | Ladakh | 03 |
| 16 | Lakshadweep | 01 |
| 17 | Madhya Pradesh | 566 |
| 18 | Maharashtra | 521 |
| 19 | Manipur | 75 |
| 20 | Meghalaya | 52 |
| 21 | Mizoram | 48 |
| 22 | Nagaland | 81 |
| 23 | Odisha | 409 |
| 24 | Puducherry | 05 |
| 25 | Punjab | 118 |
| 26 | Rajasthan | 475 |
| 27 | Sikkim | 13 |
| 28 | Tamil Nadu | 391 |
| 29 | Telangana | 269 |
| 30 | Tripura | 52 |
| 31 | Uttar Pradesh | 1,150 |
| 32 | Uttarakhand | 134 |
| 33 | West Bengal | 294 |
| | Grand Total | 7,597 |

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